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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/219/2016  
NAME OF THE PETITIONER(S) : Palanisamy & 10 others  
NAME OF THE RESPONDENT(S) : M/s S.V.T. Spinning Mills Private Limited & 5 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Dhatchayani

Dhyan

2. K. Gnantham Kumar

Athiban Vijay A.K

Counsel for Petitioner Athibe

**ORDER**

Counsel for both the parties present. Counsel for petitioner prayed further time to file additional documents. Time extended at request. Put up on 14.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)